

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

COMPANY APPEAL(AT) NO.14 OF 2019

IN THE MATTER OF:

DLF Limited & Anr

Appellants

Vs

Satya Bhushan Kaura & Anr

Respondents

For Appellant:- Dr. U.K. Chaudhury, Sr Advocate, Mr. Rohan Sharma, Mr. Dheeraj P Deo, Mr. Dhruv Gupta, Ms Meghna Mishra, Mr. Sumit Malhotra, Advocates.

For Respondents:- Ms Lakshmi Gurang, Advocate for R1.

ORDER

18.09.2019 - Heard Dr. U.K. Chaudhury, Senior Advocate appearing on behalf of the appellant in part. Hearing remained inconclusive. Post the matter for further hearing on **25th October, 2019**.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn